

DIVISION BENCH
COURT - II

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/224(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	SREI EQUIPMENT FINANCE LIMITED VS ROADWINGS INTERNATIONAL PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Sankarsan Sarkar, Adv.] For the Financial Creditor
Mr. Aditya Kanadia, Adv.]
Mr. Tanmay Sett, Adv.]
Mr. Suparna Sardar, Adv.

Ms. Swati Dalmia, Adv.] For the Corporate Debtor

ORDER

1. Learned Counsel for the parties present.
2. Since a challenge to an award is pending before the Hon'ble High Court at Calcutta, list this matter on **16.05.2024** as a last chance for submissions, failing which an appropriate order will be passed on the next date.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**